

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 10812 of 2024

(Arising out of OIA No. JMN-CUSTM-000-APP-200-205-24-25 dated 26.09.2024 passed by Commissioner (Appeals), Ahmedabad)

Inducto Steel Ltd

GF-1, Atlanta Atabhai Chowk Opposite
Joggers Park 1, Bhavnagar, Gujarat-346002

... Appellant

VERSUS

C.C.-Jamnagar (P)

Seema Shulka Bhavan, Jamnagar,
Rajkot-Highway, Near Victoria Bridge,
Jamnagar, Gujarat-361001

... Respondent

APPEARANCE:

None appeared for the appellant

Smt. Sunita Menon, Authorised Representative appeared for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 25.08.2026

DATE OF DECISION: 25.08.2026

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10808 of 2024.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha